

Waste management in municipalities

418. PROF. M. V. RAJEEV GOWDA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the number of waste recycling plants installed, State-wise and year-wise during the last five years;
- (b) the details of the number of municipal corporations using waste segregation techniques, State-wise and year-wise during the last five years;
- (c) the details of the number of municipal corporations banning the use of plastic, State-wise and year-wise during the last five years; and
- (d) the details of efforts undertaken by Government to reduce waste generation through prevention, reduction, recycling, and reuse?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Waste recycling plants are installed for recycling of dry waste by private operators and it is not funded under Swachh Bharat Mission (Urban).

(b) Numbers of wards in Urban Local Bodies (ULBs) using waste segregation techniques, States/Union Territories wise is given in Statement-I (*See* below).

(c) Details of States/Union Territories banning the use of plastic is given in Statement-II (*See* below).

(d) Government has adopted a multi-pronged approach which includes, *inter-alia*, policy and regulatory changes to encourage processing of waste to value added products, initiatives such as Swachh Survekshan to inculcate a spirit of healthy competition, Star Rating protocol for Garbage Free cities to ensure long term sustainability of Solid waste management (SWM) practices, disseminating technical advisories on various aspects of SWM, and use of real-time MIS system for regular monitoring of progress in SWM.

Statement-I*State/Union Territory-wise Status of Segregation as on 31.12.2019*

Sl. No.	State/UT	Total Wards (Nos.)	Ward with 100% Source segregation Nos.	Segregation (%)
1	2	3	4	5
1.	Andhra Pradesh	3,409	3102	91%
2.	Andaman and Nicobar	24	18	75%
3.	Arunachal Pradesh	75	11	15%
4.	Assam	943	368	39%
5.	Bihar	3,377	1107	33%
6.	Chandigarh	26	24	92%
7.	Chhattisgarh	3,217	3217	100%
8.	Dadra and Nagar Haveli	15	15	100%
9.	Daman and Diu	28	28	100%
10.	Delhi	294	59	20%
11.	Goa	217	173	80%
12.	Gujarat	1,427	1187	83%
13.	Haryana	1,496	883	59%
14.	Himachal Pradesh	497	490	99%
15.	Jammu and Kashmir/Ladakh	1,081	137	13%
16.	Jharkhand	932	752	81%
17.	Karnataka	6,464	3694	57%
18.	Kerala	3,536	3536	100%
19.	Madhya Pradesh	7,115	6900	97%
20.	Maharashtra	7,322	6346	87%
21.	Manipur	306	196	64%

1	2	3	4	5
22.	Meghalaya	114	27	24%
23.	Mizoram	264	230	87%
24.	Nagaland	234	30	13%
25.	Odisha	2,024	1215	60%
26.	Puducherry	122	116	95%
27.	Punjab	3,123	2664	85%
28.	Rajasthan	5,389	4419	82%
29.	Sikkim	53	50	94%
30.	Tamil Nadu	12,814	10891	85%
31.	Telangana	2,112	1008	48%
32.	Tripura	310	243	78%
33.	Uttar Pradesh	12,007	8294	69%
34.	Uttarakhand	1,170	669	57%
35.	West Bengal	2,938	558	19%
TOTAL (AVERAGE)		84,475	62,657	74%

*Statement-II**Details of States/Union Territories banning use of plastic*

Sl. No.	State/UT	Date of Gazette or Executive Order
1.	Andaman and Nicobar Islands	02.08.2010 (Gazette)
2.	Andhra Pradesh	Not Available
3.	Arunachal Pradesh	03.07.2012 (Executive Order)
4.	Assam	30.04.2019 (Gazette)
5.	Bihar	11.12.2018 (Gazette)
6.	Chandigarh	30.07.2008 (Gazette)
7.	Chhattisgarh	24.12.2014 (Gazette)

Sl. No.	Name of State/UT	Date of Gazette or Executive Order
8.	Dadra and Nagar Haveli	24-01-2014 & 22.09.2017 (Gazette)
9.	Daman and Diu	24-01-2014 & 22.09.2017 (Gazette)
10.	Delhi	23.10.2012 (Gazette)
11.	Goa	16.03.2015
12.	Gujarat	28.06.2011 (Gazette)
13.	Haryana	20.08.2013 (Gazette)
14.	Himachal Pradesh	07-07-2009 & 13-08-2009 (Gazette)
15.	Jammu and Kashmir/Ladakh	18.06.2008 (Gazette)/Notification dated 26.03.2019
16.	Jharkhand	17.10.2017 (Gazette)
17.	Karnataka	11.03.2016 (Gazette)
18.	Kerala	22.11.2010 (Executive Order)
19.	Madhya Pradesh	24-05-2017 (Gazette)
20.	Maharashtra	23-03 -2018 (Gazette) Amendment 11th April, 2018
21.	Manipur	Not Available
22.	Meghalaya	Not Available
23.	Mizoram	Not Available
24.	Nagaland	01.01.2004 (Gazette)
25.	Odisha	29.09.2018 (Executive Order)
26.	Puducherry	30.07.2019
27.	Punjab	18.02.2016 (Gazette)
28.	Rajasthan	01.08.2010 (Gazette)
29.	Sikkim	19.05.2016 (Gazette)
30.	Tamil Nadu	01.01.2019 (Gazette)

Sl. No.	Name of State/UT	Date of Gazette or Executive Order
31.	Telangana	Not Available
32.	Tripura	10.03.2015 (Gazette)
33.	Uttar Pradesh	22.12.2015 (Gazette)
34.	Uttarakhand	01.01.2017 (Gazette)
35.	West Bengal	11.01.2018 (Executive Order)

E-commerce platform for real estate sector

419. SHRI SANJAY SETH: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has launched e-commerce platform for real estate sector;
- (b) if so, the details thereof and the aims and objective behind the move; and
- (c) whether Government has consulted Confederation of Real Estate Developers Association of India (CREDAI) and National Real Estate Development Council (NAREDCO) in this regard, if so, the details and the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (c) No Sir. Government has not launched any e-commerce platform for real estate sector. However, Ministry of Housing and Urban Affairs has encouraged the real estate developers' associations- Confederation of Real Estate Developers Association of India (CREDAI) and National Real Estate Development Council (NAREDCO) to develop website/portal for online sale of houses/flats in fair and transparent manner and to enable the homebuyers to take informed decisions.

Rejuvenation of Nellore tank in Andhra Pradesh under AMRUT

420. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that rejuvenation of Nellore Tank in Andhra Pradesh has been taken up under Atal Mission of Rejuvenation and Urban Transformation (AMRUT);
- (b) if so, the estimated project cost thereof; and